IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV ON THE 18th OF MARCH, 2024

MISC. PETITION No. 4323 of 2022

BETWEEN:-

MATHURA LAL S/O SHRI BHAMAR LAL LODHA, AGED 65 YEARS, OCCUPATION: AGRICULTURE, R/O GRAM AAWAN TEHSEEL RADHOGARH DISTRICT GUNA (MADHYA PRADESH)

....PETITIONER

(BY SHRI D.S. RAJAWAT - ADVOCATE)

AND

- 1. ABDUL RAHMAN S/O SHRI SAKUR KHAN, AGED 58 YEARS
- 2. AJMERI S/O SAKUR KHAN, AGED 48 YEARS,
- 3. HAFIZAN BAI W/O LATE SAKUR KHAN, AGED 73 YEARS,
 ALL ARE RESIDENT OF NEAR KHWAJA MASJID,
 RADHOGARH, DISTRICT GUNA (MADHYA PRADESH)

		V			RESP	ONDEN	NTS
This petition	coming	on for	admission	this day,	the court	passed	the
following:							

ORDER

Learned counsel for the petitioner submits that petition has become infructuous and order may be passed accordingly.

In view of above, petition is **dismissed as infructuous**.

(alok)

